

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2153  
ANSWERED ON:06.12.2006  
PREPARATION FOR COMMONWEALTH GAMES  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the present status of preparatory work for the Commonwealth Games, 2010;
- (b) the amount demand by the Government of NCT of Delhi for the event;
- (c) the names of services for which the amount is likely to be spent;
- (d) whether the amount demanded by the Government of NCT of Delhi is more than the normal requirement; and
- (e) if so, the steps taken by the Union Government in this regard?

**Answer**

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR)

(a) A number of institutional arrangements have been made for ensuring proper planning and timely preparation for the Commonwealth Games, 2010, Delhi. These include a Core Group of Ministers Chaired by the Minister for Human Resource Development for coordinating and taking decisions regarding various aspects related to the organization of the Games; an Apex Committee in the Ministry of Youth Affairs and Sports Chaired by the Minister of Youth Affairs and Sports; a Committee of Secretaries headed by the Cabinet Secretary to monitor the implementation of the decisions of the Group of Ministers and other related matters; and an Organizing Committee for the conduct of the Games headed by the President, Indian Olympic Association. At the level of the Government of Delhi, the Lt. Governor would have overall responsibility for security, law and order and matter pertaining to DDA, and there is a Sub-Committee headed by the Chief Minister of Delhi for other matters falling within the jurisdiction of the State Government in terms of the planning and upgradation of civic infrastructure, etc. An Empowered Committee has also been set up under the Chief Secretary, Government of NCT of Delhi with representatives of all the agencies/authorities concerned to facilitate speedy and time bound clearances in respect of games related projects. Another Committee has been set up, with the Ministry of Youth Affairs and Sports as convener, to deal with clearances pertaining to the Delhi Urban Arts Commission and other central agencies, as may be required.

The proposal of the different implementing agencies for the creation of the required sports and civic infrastructure, namely, the Government of NCT of Delhi, the Sports Authority of India and the DDA, and of the Organising Committee for the conduct of the Games, have been approved. It is expected that after finalization of detailed designs and estimates, tenders for construction will be floated and decided. Construction work on the various projects will commence by middle of 2007 and be completed by the end of 2009.

(b) to (e): Proposals of the Government of the NCT of Delhi for Rs.770.00 crores for works related to up-gradation of civic infrastructure and the sports infrastructure assigned to the Government of NCT of Delhi and NDMC, in the context of the Commonwealth Games 2010, have been approved, in principle, by the Planning Commission. The major services on which this amount is proposed to be spent include - improvement of Transports System, Road, and Bridges, Civic Infrastructure of MCD and NDMC, augmentation of health facilities, water supply and sewage treatment facilities, and upgradation of sports infrastructure. The above approval is over and above the normal plan outlay of Government of the NCT of Delhi.